

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2057  
ANSWERED ON:04.08.2003  
DEMANDS OF FISHERMEN  
RADHA MOHAN SINGH

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether a delegation of the National Fishworkers` Federation has met the Union Agriculture Minister recently;
- (b) if so, the details of the discussions held with them;
- (c) the demands put forth by the fishermen; and
- (d) the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV):

(a) Yes, Sir.

(b) to (d) The delegation of National Fisherworker`s Forum met the Agriculture Minister on 2.7.2003. They have discussed their various demands relating to fisheries sector, which includes subsidy on diesel supply, enhancement of kerosene quota to traditional fishermen, saving-cum-relief scheme for fisherwomen, withdrawal of Aquaculture Authority Bill, release of fishermen and their boats, uniform ban on trawling during monsoon, sea safety measures during fishing, check on poaching by foreign fishing vessels, import of fish into the country, development of infrastructure for fishing and post harvest facilities, lifting ban on sharks and rays, and constitution of forum for consultative process, etc. The charter of demands have been examined with the concerned agencies and appropriate action taken on the major demands is shown in the Statement attached.